


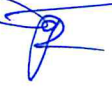
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.49/BB/ 17	-	For Hearing	230/ 232	Manipal Health Enterprises Pvt. Ltd.

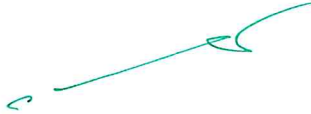
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema Hatti	ROC	 10-11-17
2.	SATISH P. JOHN SPT Legal Advisors for petitioner		

ORDER

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. She reported that, reports of ROC/RD are filed in the registry. Registry is directed to verify and put up. For filing O.L Report in the Transferor Company list it on 30/11/2017.


Member (T)


Member (J)